

IN THE HIGH COURT OF JHARKHAND AT RANCHI  
M.A. No. 285 of 2018  
With  
C.O. No. 23 of 2021  
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**CORAM: HON'BLE MR. JUSTICE ANANDA SEN  
THROUGH VIDEO CONFERENCING.**

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**C.O. No. 23 of 2021**

08/06.09.2021: It is submitted that Defect No. 7, as pointed out by the office, has already been removed.

Learned counsel, Mr. Arvind Kr. Lall, prays for some time to file necessary affidavit for removing defect No. 8, as pointed out by the office.

Prayer is allowed.

List this case after four weeks along with M.A. No. 285 of 2018.

Anu/-

**(ANANDA SEN, J.)**